

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI.

ORIGINAL APPLICATION No.210/886/2019

Dated this Tuesday, the 31st day of December, 2019

CORAM: R.VIJAYKUMAR, MEMBER (A)
R.N. SINGH, MEMBER (J)

Dr. D.Sathyana, Aged about 41 years, S/o D. Dasarathan,
 Residing at Q.No.12, Type IV, Building V GPRA Quarters,
 Kendriya Sadan Pradhikaran, Akurdi, Pune 411 044.
 Employed as Seniro Medical Officer in the
 National Institute of Naturopathy, Pune 411 001.
(By Advocate Shri P.J.Prasadrao)

- *Applicant*

VERSUS

1. The Union of India, through the Secretary,
 Ministry of AYUSH, Government of India, AYUSH Bhawan,
 'B' Block, GPO Complex, INA Colony, New Delhi 110 023.
2. The Director, National Institute of Naturopathy,
 Bapu Bhawan, 06, Tadiwala Road, Pune 411 001. - *Respondents*

ORDER (Oral)

Per : R.N.Singh, Member (Administrative)

Shri P.J.Prasadrao, learned counsel for the applicant.

2. After arguing for sometime, the learned counsel for the applicant seeks permission to withdraw the present OA with liberty to take appropriate and legal steps in accordance with law.
3. In view of the above, the OA is dismissed as withdrawn with liberty in accordance with law.

(R.N. Singh)
Member (Judicial)

(R.Vijaykumar)
Member (Administrative)

*kmg**